

Scam involving operations in Government Securities running into thousands of crores of rupees

- (v) **Need for early clearance to the pending power projects of Rajasthan**

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, so far as power generation is concerned, Rajasthan is a poor State. It has to depend on other States due to complete lack of any big river and coal. Four high projects of the State have been lying pending with the Central Government for the last many years. These projects include Varsingsar Project of 250 M.W. based on lignite, Thermal Power Project of 250 megawatt at Suratgarh and Chittorgarh and three thermal power projects of 650 M.W. Dhaulpur.

Power shortage prevails in the whole State. So much so that 5 hours' power cuts are being imposed in district areas. The existing power shortage is about 37.08 per cent. Which is likely to rise to about 48.09 per cent by the year 1994.95.

The State has already forwarded the projects of 950 M.W. to the Central government, the clearance of which is yet to be received.

Therefore, the Central Government is requested to clear the pending power projects.

- (vi) **Need to improve the telephone system of Ranaghat in West Bengal and introduce STD facility there**

[*English*]

DR. ASIM BALA (Nabadwip): Sir, the telephone system at Ranaghat sub-division often remains out of order. Ranaghat is a municipal town with more than one lakh people living there. There are a number of schools, colleges, banks, LIC, GIC offices, private and commercial offices which are facing acute hardship due to frequent telephone disorders. This place lies on the international border with Bangladesh where

frequent information of the border areas is required. The old telephone system still continues at Ranaghat. People of this area are very much agitated over the malfunctioning of telephone system of this place.

I would therefore, urge upon the Central Government to improve the telephone system of Ranaghat and introduce the STD facility immediately.

12.36 hrs.

DISCUSSION UNDER RULE 193

SCAM INVOLVING OPERATIONS IN GOVERNMENT SECURITIES RUNNING INTO THOUSANDS OF CRORES OF RUPEES—*CONTD.*

[*English*]

MR. SPEAKER: We take up the matter under Rule 193, the further discussion regarding bank matter. Shri K.P. Reddaiah Yadav was on his legs. He may continue his speech.

SHRI K.P. REDDAIAH YADAV (Machilipatnam): Mr. Speaker, Sir, in the last sitting on Friday, while speaking on the Bank scam, I was mentioning about the lack of a clean political system in the country whereby not only this bank scam, but also other anti-national activities like terrorism, Naxalism, rowdylism in all walks of life are erupting. Therefore, the need of the hour at this crucial juncture is to revamp the major political parties like the Congress (i), BJP, JD, AI-ADMK, DMK, etc. and to dispense with the system of selecting candidates for Assemblies and Parliament, with doubtful character and integrity and honesty. Nobody who manipulates the bureaucrats, the banking institutions etc. should be given tickets in the elections.

Today the bureaucrats are managing some of the MLAs, MPs by creating benami